

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 16/111(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.10.2017**

**NAME OF THE COMPANY:** M/s. Modi Mundipharma Beauty Products Pvt.  
Ltd.

**SECTION OF THE COMPANIES ACT: 441**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. D. Bhattacharyya, Advocate		
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	For the Respondent (s):	None.		
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**ORDER**

At request, adjourned to 6<sup>th</sup> November, 2017 for further  
consideration

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Lekhraj Singh)